



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/35/2018 FIXED	BHASKAR BARUAH Versus UNION OF INDIA AND 4 ORS.	MR. B BARUAH PETITIONER IN PERSON	MR. D SAIKIA MR. M PHUKAN(R 1) MR. D UPAMANYA ASSTT.S.G.I.
ORDERS				
2	WP(C)/1820/2018 FIXED	RAGHUNATH PRASAD AND ANR. Versus THE UNION OF INDIA AND 13 ORS.	MR. A AHMED MR N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I.
3	WITH WP(C)/3118/2018	UNION OF INDIA AND 5 ORS. Versus JAYANTA DEY AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA (R1-R4, R6-R8) MR A BHATTACHARYA (R1- R4) MR S CHOUDHURY (R1-R4, R6-R8) MR. H DAS (R2-R4, R6-R8)
4	WITH I.A.(Civil)/2088/2019 in WP(C)/3118/2018	UNION OF INDIA AND 5 ORS. Versus JAYANTA DEY AND 7 ORS.	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY (R1-R4, R6-R8)
4	I.A.(Civil)/2827/2019 FIXED in WA/3609/2019	APEEJAY TEA LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MR. M NATH MR. A BHATTACHARJEE	SC, CENTRAL EXCISE ASSTT.S.G.I.
	WITH WA/3609/2019 (Filing Number)	APEEJAY TEA LTD AND ANR Versus UNION OF INDIA AND 3 ORS		

HEARING

5	WP(C)/1891/2008 FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. SC. SEBA MR.V M THOMAS ADDL. AG, ASSAM MR.P SAIKIA
	WITH			
6	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
	WITH			
7	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
	WITH			
8	WP(C)/1300/2016	ASSOCIATION OF ALL ASSAM AFFILIATED INSTITUTIONS AAAAI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.C K S BARUAH(R-4) SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION ASSTT. S.G.I. MS.R BORA SC, CBSC
9	WA/93/2018	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	GA, ASSAM SC, GHC SC, FINANCE DEPTT.
10	WP(C)/840/2018 FIXED	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
	WITH			
11	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - II

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4803/2014 FIXED	SUDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.M K CHOUDHURY MR.B K PURKAYASTHA MR.A BARKATAKI MR. A CHAMUAH MRP BHARDWAJ MS.U K PURKAYASTHA SC, U G C SC, HIGHER EDUCATION
2	WITH WP(C)/5001/2014	SUDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.M K CHOUDHURY MR.B K PURKAYASTHA(R-3TO5) MR. A CHAMUAH MR.N BARUAH MR.M CHOUDHURY MRP BHARDWAJ SC, HIGHER EDUCATION MS.U K PURKAYASTHA(R-3TO5) SC, U G C
3	WP(C)/7058/2015 FIXED	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
4	WP(C)/2166/2016 B/O	PRATUL SARMA Versus THE STATE OF ASSAM AND ANR	MR.P BORAH MR.S BORTHAKUR	SC, SECONDARY EDUCATION
5	WP(C)/2717/2016 FIXED	DR. PURANJIT DAS and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MR. P K BORAH- 3and4 SC, HIGHER EDUCATION
6	WP(C)/1884/2017 FIXED	MANTU BARUAH and 10 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	SC, ELEMENTARY EDUCATION SC, FINANCE

7	WITH WP(C)/2142/2009	AKRAMUL HAQUE MAJUMDAR AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR.A T H AHMED MS.R KAKATI	SC, EDU
8	WITH WP(C)/4256/2009	RANJIT DUTTA and ORS. Versus THE STATE OF ASSAM AND ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.M DAS MS.S DAS MR.D GOGOI MS.M BARUAH	SC, F.DEPTT. SC, EDU
9	WITH WP(C)/4481/2009	SMTI ARADHANA PHUKAN Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	SC, EDU
10	WITH WP(C)/3666/2014	SMTI GITA KALITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A DHAR MR K K DAS	SC, EDU SC, FINANCE
11	WITH WP(C)/4558/2014	ARUPJYOTI BHARALI and 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.C BARUAH MR.S BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
12	WITH WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
13	WITH WP(C)/3945/2016	SMT. KUNJA DUTTA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	SC, ELEMENTARY EDUCATION
14	WITH WP(C)/4655/2016	PABITRA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R K DUTTA MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION
15	WITH WP(C)/5587/2016	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
16	WITH WP(C)/5848/2016	SMTI ANIMA HATIBORUAH and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MS.A VERMA SC, ELEMENTARY EDUCATION SC, FINANCE
17	WITH WP(C)/6675/2016	RAUNAK HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.Y S MANNAN MR.S MUNIR MS.S GOHAIN	SC, ELEMENTARY EDUCATION
18	WITH WP(C)/7471/2016	ATUL CHANDRA DAS Versus STATE OF ASSAM and 6 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION SC, BTC
19	WITH WP(C)/7819/2016	DEEPIKA DOLEY Versus STATE OF ASSAM and 5 ORS.	MR.B D DAS MR.S C BISWAS MR.U K NAIR MR.S BHUYAN MS.R DEKA	SC, ELEMENTARY EDUCATION SC, FINANCE
20	WITH WP(C)/1367/2017	DEBANANDA SONOWAL. Versus THE STATE OF ASSAM and 4 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R-5) SC, ELEMENTARY EDUCATION(R-1-4)

21	WITH WP(C)/1672/2017	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
22	WITH WP(C)/1694/2017	MINA DUTTA and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
23	WITH WP(C)/1714/2017	MANIK SONOWAL and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION GA, ASSAM MR.B GOGOI SC, FINANCE
24	WITH WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
25	WITH WP(C)/1779/2017	HIRA GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
26	WITH WP(C)/1844/2017	HAMEN GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR.D BORAH MR.N BORAH	MR.B GOGOI(SC, FINANCE) SC, ELEMENTARY EDUCATION
27	WITH WP(C)/2017/2017	BIBEKANANDA KONWAR and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.R BARUAH MR.K K HANDIQUÉ MR.T BARUKIAL	SC, ELEM. EDU. SC, FINANCE
28	WITH WP(C)/2031/2017	MONIMALA HAZARIKA Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, EDUCATION SC, FINANCE
29	WITH WP(C)/2078/2017	MOHAN BARUAH and 7 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.P K DAS MR.P P BORA	GA, ASSAM SC, ELEMENTARY EDUCATION
30	WITH WP(C)/2156/2017	APARUPA PHUKAN Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
31	WITH WP(C)/2157/2017	RANJUMONI BHARALI Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
32	WITH WP(C)/2208/2017	DIPAMONI BORAH DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
33	WITH WP(C)/2241/2017	NABIN GOHAIN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE

34	WITH WP(C)/2524/2017	ANANTA DULAKAKHARIA and 10 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	SC, ELEMENTARY EDUCATION MRS A VERMA
35	WITH WP(C)/2723/2017	BANI BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR. M KHAN MS.K DEVI MRJ RAHMAN	MR.K R PATGIRI(R-6) MS.C DAS(R-6) SC, ELEMENTARY EDUCATION SC, FINANCE
36	WITH WP(C)/3053/2017	BITU BORUAH Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
37	WITH WP(C)/3355/2017	ARUNA KONCH Versus THE STATE OF ASSAM and 5 ORS.	MR.P PATHAK MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
38	WITH WP(C)/3622/2017	MANJU BORGHAIN Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
39	WITH WP(C)/3635/2017	AMRIT PROVA DUTTA and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
40	WITH WP(C)/3648/2017	PROMILA GOHAIN and 5 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
41	WITH WP(C)/3887/2017	JUNUMONI GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
42	WITH WP(C)/3903/2017	JIBA KANTA GOGOI and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.B J TALUKDAR MR.D K ROY	SC, ELEMENTARY EDUCATION
43	WITH WP(C)/4537/2017	CHENEHI BARMAN and 8 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.S TAI MR.R SARMA	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
44	WITH WP(C)/4618/2017	RUPALI KONWER and 21 ORS. Versus THE STATE OF ASSAM and 15 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MS.A VERMA SC, EDUCATION MS.K PHUKANr-4 SC, FINANCE MR.A DEKA
45	WITH WP(C)/4626/2017	KRISHNA NEWAR and 16 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MS.A VERMA SC, EDUCATION SC, FINANCE MS.K PHUKAN(R-4) MR.A DEKA
46	WITH WP(C)/4777/2017	AKHIM GOGOI and 9 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	SC, EDUCATION SC, FINANCE
47	WITH WP(C)/4781/2017	PANKHI GOSWAMI and 21 ORS. Versus THE STATE OF ASSAM and 15 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	GA, ASSAM SC, EDUCATION SC, FINANCE

48	WITH WP(C)/5000/2017	RAJIB BORGHAIN Versus THE STATE OF ASSAM and 4 ORS.	MRU S BORGHAIN MR.A BARUAH	SC, EDUCATION SC, FINANCE
49	WITH WP(C)/5145/2017	RULI SAIKIA and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
50	WITH WP(C)/5254/2017	KUKIL CHANGKAKATI and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
51	WITH WP(C)/6936/2017	DEBA KANTA NATH and 12 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	GA, ASSAM SC, EDUCATION SC, FINANCE
52	WITH WP(C)/7327/2017	PRASANTA SAIKIA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	GA, ASSAM SC, EDUCATION SC, FINANCE
53	WITH WP(C)/7627/2017	SURAIYA BEGUM and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
54	WITH WP(C)/7685/2017	DIPALI SHYAM and 6 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
55	WITH WP(C)/7725/2017	ROBIN BORAH and 10 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B GOSWAMI MR.A K BHUYAN MS.N BARUAH MS.B BHUYAN MS.N CHOUDHURY	SC, EDUCATION
56	WITH WP(C)/8090/2017	ANIMA CHANGMAI and 18 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
57	WP(C)/6375/2017 FIXED	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE
58	WP(C)/6741/2017 FIXED	NAREN CHANDRA KALITA Versus THE UNION OF INDIA and 2 ORS.	MS.P BORAH MR.S BORTHAKUR	ASSTT.S.G.I. SC, CENTRAL EXCISE
59	WP(C)/7252/2017 FIXED	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
60	WP(C)/7318/2017 FIXED	ANIRUDDHA SEN Versus STATE OF ASSAM and 7 ORS	MR. N DHAR MR. A DEKA MR. JUNM LASKAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MS. A AHMED	SC, HIGHER EDU GA, ASSAM MR. S C KEYAL (SC, ASSAM UNIVERSITY) MR. N J KHATANIAR(Education Deptt.) MR. A CHAMUAH(SC, UGC (R - 6)) MR. K GOGOI(R- 1 & 2) MR. L P SHARMA (SC, GU (R - 7))
61	WITH WP(C)/4259/2017	DR. MOUSMI SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR.N DEKA MR.D DEKA MR.M GOGOI	MS.N MODI(R-6) GA, ASSAM MR.N KALITA(R-6) MR.S DUTTA R-6 SC, EDUCATION

62	WITH WP(C)/4260/2017	DR. MOUSMI SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR.N DEKA MR.D DEKA MR.M GOGOI	SC, HIGHER EDUCATION GA, ASSAM MR. M SMITH (R-6)
63	WP(C)/7823/2017 FIXED	BIJAY LAKSHMI NATH Versus THE STATE OF ASSAM and 6 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.T DEURI	MR.B PRASADR-7 SC, EDUCATION MR.I H HAU(R-7) SC, K A A C
64	WITH WP(C)/6446/2017	SIPAHI SINGH YADAV Versus THE STATE OF ASSAM and 5 ORS.	MS.H DAS MRS N NATH	MR.B PRASAD(R- 6) MR.D KALITA(R-5) MR.I H HAU(R- 6) SC, SECONDARY EDUCATION SC, K A A C
65	WITH WP(C)/330/2018	SIPAHI SINGH YADAV Versus THE STATE OF ASSAM	MR S CHOUDHURY MR. A SARMA MR. K KALITA MS. T DEURI	SC, EDU
66	WP(C)/5042/2018 FIXED	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU
	WITH I.A.(Civil)/214/2019 in WP(C)/5042/2018	ARUN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	SC, ELEM. EDU
67	WP(C)/8138/2018 FIXED	NARAYAN CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR. K K PARASAR	SC, SEC. EDU. SC, FINANCE
68	WP(C)/208/2019 FIXED	SASADHAR MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA	MR. S Ali (R4, R5) MR. B SAHARIA (R7) MR. JUNM LASKAR (R7) MR. A M BARBHUIYA (R7) MS. A AHMED (R7) SC, N C T E SC, EDU
69	WP(C)/244/2019 FIXED	SNIGDHA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	SC, HIGHER EDU MR. S K DEORI (R3, R4) MS. SOMILA (R3, R4) MR. B DEORI (R3, R4) MR. P DAIMARY (R3, R4)
ORDERS				
70	Cont.Cas(C)/664/2015 WP(C) 4082/2008(D/O), WP(C) 870/2012(D/O), FIXED	SMTI RENUMAI DUTTA and 40 ORS Versus PREETOM SAIKIA and 2 ORS	MR.R SARMA MR.P P BARUAH	MR.R DEKA(R-1) MR.R MAZUMDARR-1to3 MR.N SARMA(R-2&3) MR.D CHETIA(R-1 to 3)
71	WITH Cont.Cas(C)/165/2014	BIPUL BARUAH and ANR. Versus RAMESH CHANDRA JAIN and 3 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.D GOGOI MR.B N DEKA MS.M BARUAH	MR.D SAIKIA(R-4) MR. J ABEDIN (R 3) MR A DEKA (R 3,4) MS.S KHANIKAR(R-1) MR.D DAS(R-1) MR.D CHETIA(R-1) MR.R M DAS(R-2) MRS A VERMA R-1
72	WITH Cont.Cas(C)/459/2014	RAMESH DIHINGIA and 3 ORS. Versus PRITAM SAIKIA and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.N SARMA MR.R M DAS(R-2&3) MR.D SAIKIASr.Adv.R-4 MR.A DEKA(R-4) MS.P CHAKRABORTY

	WITH MC/3549/2014 in Cont.Cas(C)/459/2014	RAMESH DIHINGIA and 3 ORS. Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.R MAZUMDAR(R-1) MR.D DAS(R-1) MRS.A VERMAR-1
73	WITH Cont.Cas(C)/522/2014	MD. BABUL ALI and 12 ORS Versus RAMESH CHAND JAIN 8 ORS	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MS U DAS(R-12) MR.S K DAS MR.R MAZUMDAR(R-9) MS.A VERMA(R-10) MS.S KHANIKAR(R-12)(- -10) MR.R GOSWAMI(R-13&14) MR.H BEZBARUAH(R-9) MR.D CHETIA(R-9) MS.S SULTANA(R-13&14) MS.R M DEKA MS.S DAS(R-13&14)(R-10) MS.B DEKA(R-13&14) MS.P KALITA(R-13&14) MRR KARIM MRS.A VERMAR-12
74	WITH Cont.Cas(C)/253/2015	SMTI. RUMI GOGOI and 4 ORS Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.D SAIKIA(R-5) MR.S SAIKIAR-1 MR.R M DAS(R-2 & 3) MR.A DEKA(R- 4&5) MS.S KONWAR(R-4)
75	WITH Cont.Cas(C)/795/2015	SATYA BHUYAN Versus PRITAM SAIKIA and 5 ORS.	MR.P TALUKDAR MS.A DAS	MR.B J TALUKDAR(R-4) MS U DAS(R-6) MR.R MAZUMDAR(R-1,2,3 & 5) MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR.R M DEKA(R-2) MR.N SARMA(R-1,2,3 & 5) MR.D CHETIAR-1,2,3and5
76	WITH Cont.Cas(C)/798/2015	SMTI RUNUMA BORUAH Versus PRITAM SAIKIA and 4 ORS.	MR.P TALUKDAR MS.A DAS	MR.R K ADHIKARI(5) MR.R MAZUMDAR(R-1&2) MR.R M DEKA(R-2) MR.N SARMA(R-1&2) MR.D CHETIA(R-2) MR. R R CHOUDHURYR-1
77	WITH Cont.Cas(C)/55/2016	SMTI LAKHYA HIRA BARUAH and ANR. Versus PREETAM SAIKIA and ANR	MR.N BORAH	MR.R MAZUMDARR-2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MS.R M DEKA(R-1) MS.M DUTTA(R-1) MS.R ROYCHOUDHURY(R- 1) MR.D KONWAR(R-2)
78	WITH Cont.Cas(C)/89/2016	SMTI JYOTI PEGU Versus PREETAM SAIKIA and ANR.	MR.D BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-1&2) MR.R M DEKAR-2 MR.N SARMA(R-1) MR.D CHETIA(R-1&2)
79	WITH Cont.Cas(C)/91/2016	SHRI ROBIN MOHAN BORUAH Versus MR. PRITAM SAIKIA and 4 ORS.	MD.M U AHMED MR.S F CHISTIE	MR.R MAZUMDAR(R-1&2) MR.R GOSWAMI(R-3) MR.N SARMA(R-1&2) MR.D CHETIA(R-1&2) MS.S DAS(R-3) MS.B DEKAR-3 MS.S BISWAS(R-3) MS.A BARMAN(R-3)

80	WITH Cont.Cas(C)/125/2016	UMEN DUTTA Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.A DAS MR.L MOHAN MR.R ALI	MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R- 1&2)(R-4) MR.N SARMA(R- 1&2)(R-3) MR.D CHETIAR- 1and2R-4 MR. R R CHOUDHURY(R-4)(R-3)
81	WITH Cont.Cas(C)/128/2016	RANJIT GOGOI and 17 ORS Versus PRITAM SAIKIA and 3 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	MR.R MAZUMDAR(R-1,2&4) MR.N SARMA(R- 1-4) MR.D CHETIAR- 1,2and4 MR.D KONWAR(R-3)
82	WITH Cont.Cas(C)/131/2016	HIREN BARUAH Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R- 1-4) MR.N SARMA R- 1-4 MR.D CHETIA(R- 1-4) MR. R R CHOUDHURY(R- 1-4)
83	WITH Cont.Cas(C)/233/2016	SMTI ARUNA CHUTIA Versus PRITAM SAIKIA and 4 ORS	MR.P TALUKDAR MS.A DAS	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R- 1&2)(R-3&4) MR.D CHETIA(R- 1&2) MR. R R CHOUDHURY(R-1)
84	WITH Cont.Cas(C)/276/2016	BIJOY BARUAH and 8 ORS Versus PREETOM SAIKIA	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R- 1&2)
85	WITH Cont.Cas(C)/310/2016	HEM KANTA GOGOI Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.L MOHAN MS.A DAS	MR.R MAZUMDARR-1and2 MR.N SARMA(R-1) MR.H BEZBARUAH(R-1&2) MR.D CHETIA(R-2)
86	WITH Cont.Cas(C)/337/2016	ARUN HAZARIKA and 16 ORS Versus PRITAM SAIKIA and 3 ORS.	MS.A DEVI MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM	MR.R MAZUMDARR-1and2 MR.H BEZBARUAH(R- 1&2) MR.D CHETIA(R- 1&2)
87	WITH Cont.Cas(C)/370/2016	MRS. ARUNA KONCH and 4 ORS. Versus PREETOM SAIKIA and ANR.	MR.R SARMA MR.P P BARUAH MR.S TAI	MR.D SAIKIA(R-1)(R-2) MR.S M T CHISTIER-2 MR.A DEKA(R-1)
88	WITH Cont.Cas(C)/387/2016	MITHARAM DUTTA and ANR Versus PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIAR-2 MR.N SARMA SC, ELEMENTARY EDUCATION MR.S NEOGI(R-2)
89	WITH Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and 2 ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.N SARMAR-1 MR.D CHETIA(R-3) MR.A DEKA(R-2)
90	WITH Cont.Cas(C)/537/2016	SMT. BIJOY LAKHI PEGU and 11 ORS Versus PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
91	WITH Cont.Cas(C)/635/2016	MRS. PRABITRI DIHINGIA Versus MR. PRITAM SAIKIA IAS and 2 ORS.	MRH I CHOUDHURY MD.GIASH UDDIN MS.M BURAGOHAIN	MR.D SAIKIA(R- 1&2) MR. K K DUTTAR- 1and2

92	WITH Cont.Cas(C)/18/2017	RABISON KONWAR and 9 ORS. Versus PREETOM SAIKIA and 2 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R-1) MS.K DAS(R-1) MR.S M T CHISTIER-1
93	WITH Review.Pet./79/2017	STATE OF ASSAM and ANR Versus MRS RENU KONCH and 2 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH SC, ELEMENTARY EDUCATION	MS.I DEKA(R- 1-3) MR.R SARMAR- 1-3
94	WITH Cont.Cas(C)/103/2017	HIRANYA BHUYAN Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.R BORAH(R-1) MS.R SHARMAR-1
95	WITH Cont.Cas(C)/108/2017	SMT. NANIMA CHUTIA Versus SRI PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.S RASUL R-1 MR.S M T CHISTIE(R-1)
96	WITH Cont.Cas(C)/123/2017	TULESWAR DEORI Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIAR-2R-1 MR.N SARMA(R-2)(R-1)
97	WITH Cont.Cas(C)/136/2017	GUNAMA DAS Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.R BORAH(R-1) MS.R SHARMA R-1
98	WITH Cont.Cas(C)/209/2017	HOREN BORGHAIN and 21 ORS. Versus PRITAM SAIKIA and 8 ORS	MD.M U AHMED MR.S F CHISTIE	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.T THAKURIAR-1 MR.N SARMA(R-1)(R-5) MS.P CHAKRABORTY(R-2)
99	WITH Cont.Cas(C)/235/2017	PRADIP BORGHAIN and ANR. Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.B TALUKDAR(R-1) MS.K GOGOI(R-2) MR.A DEKAR-2
100	WITH Cont.Cas(C)/236/2017	NAVAJYOTI HANDIQUE Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(SR.ADV.)(R-1)(R-2) MR.B CHOUDHURYR-2 MR.A DEKA(R-1)
101	WITH Cont.Cas(C)/237/2017	DEBALATA BURAGHAIN Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.B TALUKDARR-1 MR. K K DUTTA(R-1) MR.N SARMA(R-2) MRSR BORAH(R-2)
102	WITH Cont.Cas(C)/252/2017	AJIT SARMAH Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.R BORAH(R-2) MR.A DEKA R-2 MR.S M T CHISTIE(R-1)
103	WITH Cont.Cas(C)/261/2017	NIBEDITA BURAGHAIN and ANR. Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(Sr.Adv.)(R-1)(R-2) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.S RASUL R-1

104	WITH Cont.Cas(C)/262/2017	ANIMA KONWAR Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR. K K DUTTAR-2 MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
105	WITH Cont.Cas(C)/363/2017	KABITA PHUKON Versus PRITAM SAIKIA and 4 ORS.	MR.P TALUKDAR MS.B BORAH	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.M R LASKAR(R-1) MR.B GOGOI(R-5) MS.N PHUKAN(R-1) MR.P NAYAK(R-5) MR.N SARKAR(R-2) MR.S RASULR-2
106	WITH Cont.Cas(C)/424/2017	NABAMI CHETIA Versus PRITAM SAIKIA and ANR.	MR.A K MAHESWARI	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.N PHUKANR-1
107	WITH Cont.Cas(C)/427/2017	PHULESWARI DOLEY Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-1) MSA PHUKANR-1 MR.A DEKA(R-2)
108	WITH Cont.Cas(C)/430/2017	NILIM BURAGOHAİN and ANR. Versus PREETOM SAIKIA and 4 ORS.	MR. B GOSWAMI MRS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	MR. A DEKA MS U DAS(R-2) MR. D SAIKIA(Sr.Adv.)(R-3) MS. A VERMA(R-2) MS. S KHANIKAR R-2 MR. N SARMA(R-3) MS. K DAS(R-3) MS. K PHUKAN(R-2)
109	WITH Cont.Cas(C)/479/2017	GHANAKANTA TAID and 2 ORS. Versus PREETOM SAIKIA and ANR.	MS. I DEKA MR. R SARMA	MR. D SAIKIA(Sr.Adv.)(R-1) MR. B TALUKDAR(R-1) MR. K K DUTTA R-2 MR. N SARMA(R-1) MR. A DEKA(R-2)
110	WITH Cont.Cas(C)/487/2017	SUNIL DULAKHORIA AND 9 ORS Versus PREETAM SAIKIA AND 3 ORS	MR. A BHATTACHARJEE MD. S U AHMED MR A HAWARI	MS U DAS (R-4) MR. D SAIKIA (Sr.Adv.)(R-2)(R-1) MS. A VERMA (R-4) MS. S KHANIKAR (R-4) MR. N SARMA R-2 MD. S ISLAM MR. A DEKA (R-1)
111	WITH Cont.Cas(C)/489/2017	PRASANTA GOGOI AND 17 ORS Versus PREETAM SAIKIA AND 3 ORS	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	MR.M R LASKAR(R-2) MS.A VERMAR-4 MR. K K DUTTA MR.N SARMA(R-2) MR D SAIKIA SR.ADV.(R
112	WITH Cont.Cas(C)/571/2017	BABITA SENAPATI Versus PREETOM SAIKIA and 3 ORS	MR. U J SAIKIA MR. A GOHAIN	MR. D SAIKIA MS. N PHUKAN MR. A DEKA
113	WITH Cont.Cas(C)/574/2017	NABAJYOTI NEOG Versus PREETOM SAIKIA and 3 ORS	MR.U J SAIKIA MR.A GOHAIN	MR. D SAIKIA MR. A DEKA
114	WITH Cont.Cas(C)/592/2017	MOUCHUMI CHETIA and 2 ORS. Versus PREETAM SAIKIA and 5 ORS.	MS.M DAS MR.S J SARMA MS.B TALUKDAR	MR. D SAIKIA MR. A DEKA MS U DAS MR. S M T CHISTIE

115	WITH Cont.Cas(C)/623/2017	SMTI. NIRU BORPATRA GOHAIN Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR N SARMA
116	WITH Cont.Cas(C)/13/2018	SMT. RUPALI DUTTA Versus PRITAM SAIKIA	MR. P J SAIKIA MR. P BORDOLOI	MR. A DEKA D SAIKIA, SR.ADV. MR. K K DUTTA MRS. R BORAH
117	WITH Cont.Cas(C)/36/2018	BHABEN GOHAIN Versus PRITAM SAIKIA	MR. P J SAIKIA	MR. T CHISTIE D SAIKIA, SR.ADV. MR. M R LASKAR MR. N SARMA MR G SARMA
118	WITH Cont.Cas(C)/69/2018	SMT. ROSY HAZARIKA Versus MR. PRITAM SAIKIA, IAS AND 2 ORS.	MR M Z SHAH MR. H A AHMED	MR. T THAKURIA MR. B TALUKDAR (R1) MR. K K DUTTA (R1) MS. N PHUKAN MS. N DAS MR D K ROY MS. I KAKATI MR. D SAIKIA (R1)
119	WITH Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE MR. D SAIKIA, SR.ADV. MS. R CHAKRABORTTY
120	WITH Cont.Cas(C)/124/2018	GOPAL CH. BARUAH AND 16 ORS. Versus PRITAM SAIKIA AND ANR.	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MS. N PHUKAN MR. S M T CHISTIE
121	WITH Cont.Cas(C)/206/2018	LUCY PHUKAN @ LUSI PHUKAN AND 6 ORS. Versus PREETAM SAIKIA AND ANR.	MR. S U AHMED MR A HAWARI	MR. D SAIKIA (R1) MR. A DEKA (R2) MR. K K DUTTA (R1) MRS. R BORAH (R1)
122	WITH Cont.Cas(C)/288/2018	CHANDRAWATI JIAMIRIA AND 4 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P TALUKDAR MISS. M BORAH	
123	Cont.Cas(C)/127/2016 FIXED	LOKENDRA GOGOI and 8 ORS Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	MR.R MAZUMDAR(R- 1-4) MR.N SARMA(R-1,2and4) MR.D CHETIA(R- 1-4) MR.D KONWAR(R-3)
124	WITH Cont.Cas(C)/334/2016	SMTI HIMADRI BORUAH Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.R ALI MR.L MOHAN MS.A DAS	MR.R MAZUMDAR(R- 1&2) MR.H BEZBARUAH(R- 1&2) MR.D CHETIAR-2
125	Cont.Cas(C)/684/2016 FIXED	LAKHIMAI BORAH Versus PRITAM SAIKIA and ANR.	MR.K SINGHA MR.D GOGOI MSD KUMBANG	MR.D SAIKIA(R-2) MR.N SARMA(R-2) MR.A DEKAR-1
126	Cont.Cas(C)/299/2017 FIXED	IRANI GOGOI Versus PRITAM SAIKIA and ANR.	MR.R M DEKA MR.M DAS	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.M R LASKAR(R-1) MS.N PHUKAN(R-1) MR.A DEKAR-2
127	WITH Cont.Cas(C)/200/2016	AJANTA KALITA Versus PREETOM SAIKIA and ANR.	MR.S K DAS MRR KARIM	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R- 1&2) MR.H BEZBARUAHR-1 MR.D CHETIA(R-2)

128	Cont.Cas(C)/438/2017 FIXED	NIRUPAMA SAHARIA and 6 ORS. Versus PREETAM SAIKIA and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.H C SARMA	MR.M R LASKAR(R-1) MRSR BORAH(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.A DEKAR-2
129	WP(C)/6786/2017 FIXED	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MR.M ALI	SC, ELEMENTARY EDUCATION
130	Review.Pet./49/2018 WP(C) 2567/2010(D/O), REV.PET. 100/2016(D/O), FIXED	THE STATE OF ASSAM Versus SMTI RUMI GOGOI AND 4 ORS	MR P N SARMA MR. D SAIKIA MR. A DEKA	
131	WP(C)/6854/2018 FIXED	MINTU BORO Versus THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
132	Cont.Cas(C)/296/2019 B/O	HUSSAIN AHMED MAZUMDER Versus SANJIB KUMAR BHUYAN	MR. A H M R CHOUDHURY	SC, ELEM. EDU MS R R CHOUDHURY MS. H TERANGPI
HEARING				
133	WP(C)/6463/2010 REV.PET. 79/2015(D/O),B/O	DILIP KUMAR BAIRAGI and 26 ORS Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR DR.B AHMED MR.B P BORAH MR.I H BARBHUYAN MR.P GOSWAMI MR.S AHMED MSR RAJKHOWA MRB TAID MR.P J DUTTA	MR.B GOGOI SC, EDU SC, FINANCE DEPTT.
134	WP(C)/2206/2015	ABDUL HAI and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S S DEY MR.D BARMAN MD.A HUSSAIN MR.J ISLAM	SC, ELEMENTARY EDUCATION(r1,3,4,5,6 & 7) SC, FINANCE(R2)
135	WP(C)/2190/2016 FIXED	DIBRUGARH UNIVERSITY PENSIONERS' ASSOCIATION and ANR. Versus THE DIBRUGARH UNIVERSITY and 7 ORS	MR.K N CHOUDHURY(Sr. Adv.) MR.S SAIKIA MS.M BARMAN MS.D GHOSH MR.D J DAS MR.M ISLAM MR.D DEKA	GA, ASSAM MR.S BHUYANR- 1-3 MR.R GOSWAMI(R- 1-3) MS.M SAIKIA(R- 1-3) MS.P BORTHAKUR(R- 1-3) SC, HIGHER EDUCATION SC, FINANCE SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - III]

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3086/2018 FIXED	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) MRS. A GAYAN (CG, R1-R4) MS. B PHUKAN (R5) ASSTT.S.G.I.
	WITH I.A.(Civil)/3656/2018 in WP(C)/3086/2018	SRI JNANENDRA PURKAYASTHA, Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS D BORGHAIN MS. J PURKAYASTHA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
2	WP(C)/4802/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/4091/2018 in WP(C)/4802/2018	MUSTAFA AHMED CHOUDHURY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
3	WP(C)/4806/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/4095/2018 in WP(C)/4806/2018	RAMKRISHNA NANDY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
4	WP(C)/4813/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.

	WITH I.A.(Civil)/4135/2018 in WP(C)/4813/2018	SUPROTIC MOHAN DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MR. D CHOUDHURY MS. T CHOUDHURY
5	WITH WP(C)/5384/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4197/2018 in WP(C)/5384/2018	SAMIRAN CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
6	WITH WP(C)/5387/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4298/2018 in WP(C)/5387/2018	BINODE BEHARI NATH Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
7	WITH WP(C)/5389/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4260/2018 in WP(C)/5389/2018	SARBOJIT SHOME Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
8	WITH WP(C)/5392/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
9	WITH WP(C)/5816/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4191/2018 in WP(C)/5816/2018	NIRMAL KANTI DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
10	WITH WP(C)/5901/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4305/2018 in WP(C)/5901/2018	KALYAN KANTI PAUL Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS D BORGHAIN MS. J PURKAYASTHA	MR A D CHOUDHURY MS. T CHOUDHURY
11	WITH WP(C)/6068/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.

	WITH I.A.(Civil)/4099/2018 in WP(C)/6068/2018	SUNIL KUMAR DUTTA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
12	WITH WP(C)/6071/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4236/2018 in WP(C)/6071/2018	TAPAN KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
13	WITH WP(C)/6085/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4271/2018 in WP(C)/6085/2018	RAM PADA CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
14	WITH WP(C)/6086/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4093/2018 in WP(C)/6086/2018	SRI ATISH DUTTA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY
15	WITH WP(C)/6087/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4261/2018 in WP(C)/6087/2018	PRABIR PAUL CHOUDHURY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR D CHOUDHURY MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY
16	WITH WP(C)/6089/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
17	WITH WP(C)/6090/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4192/2018 in WP(C)/6090/2018	SANJIB CHAKRABORTY Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MS. J PURKAYASTHA MS. D BURAGOHAIN	MR A D CHOUDHURY MS. T CHOUDHURY
18	WITH WP(C)/6097/2018	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MRS. R DEVI (CGC) ASSTT.S.G.I.

WITH
I.A.(Civil)/4199/2018
in WP(C)/6097/2018

KRIPASINDHU DHAR
Versus
ASSAM GRAMIN VIKASH BANK AND 5
ORS

MS. J PURKAYASTHA
MS. D BURAGOHAIN

MR A D CHOUDHURY
MS. T CHOUDHURY

19 **WITH**
WP(C)/6170/2018

ASSAM GRAMIN VIKASH BANK AND ANR.
Versus
THE UNION OF INDIA AND 4 ORS.

MR A D CHOUDHURY
MR. D CHOUDHURY
MR. P DUTTA
MR. T CHAKRABORTY

ASSTT.S.G.I.

WITH
I.A.(Civil)/4198/2018
in WP(C)/6170/2018

SRI GOURANGA BHATTACHARJEE,
Versus
ASSAM GRAMIN VIKASH BANK AND 5
ORS.

MS. J PURKAYASTHA
MS. D BURAGOHAIN

MR A D CHOUDHURY
MS. T CHOUDHURY

20 **WITH**
WP(C)/6846/2018

ASSAM GRAMIN VIKASH BANK AND ANR.
Versus
THE UNION OF INDIA AND 4 ORS

MR D CHOUDHURY
MR A D CHOUDHURY
MR. P DUTTA
MS. T CHAKRABORTY

ASSTT.S.G.I.

21 **WITH**
WP(C)/6851/2018

ASSAM GRAMIN VIKASH BANK AND ANR.
Versus
THE UNION OF INDIA AND 4 ORS.

MR A D CHOUDHURY
MR. D CHOUDHURY
MR. P DUTTA
MR. T CHAKRABORTY

ASSTT.S.G.I.

22 **WITH**
WP(C)/1930/2019

ASSAM GRAMIN VIKASH BANK AND ANR.
Versus
THE UNION OF INDIA AND 4 ORS.

MR A D CHOUDHURY
MR. D CHOUDHURY
MR. P DUTTA
MR A DUTTA
MR. T CHAKRABORTY

MS D BORGHAIN
MS. J PURKAYASTHA
MR. K .GOGOI (CGC .R-1
TO 4)
ASSTT.S.G.I.
MS. J BASUMATARY

WITH
I.A.(Civil)/2091/2019
in WP(C)/1930/2019

AHAD HUSSAIN
Versus
ASSAM GRAMIN VIKASH BANK AND 5
ORS

MS D BORGHAIN
MS. J PURKAYASTHA

MR A D CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:00 P.M.

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/175/2019 WITH WP(C) 7230/05(D/O)	SRI RANJANMONI BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAJIN MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, EXCISE DEPTT.
	WITH			
2	WA/46/2019 WITH WP(C) 7230/05(D/O)	SRI SASANKA KHOUND Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM MR. P N GOSWAMI (R-1 TO 3), SC-EXCISE.
	WITH			
3	WA/205/2019 WITH WP(C) 7230/05(D/O)	HEMANTA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR R SENSUA	SC-EXCISE, DEPTT.
ORDERS				
4	CRL.A(J)/3/2017 WITH OFFICE NOTE, LCR 7 FILES & P.B. 2 NOS.	SMT. HASINA BEGUM Versus THE STATE OF ASSAM	DR.B N GOGOI AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/73/2018 WITH LCR 5 FILES & P.B. 2 NOS.	KAMAL TANTI Versus THE STATE OF ASSAM	MR. ATAL TEWARI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/112/2018 WITH LCR 5 FILES & P.B. 2 NOS.	MILOO GOALA Versus THE STATE OF ASSAM	MR. BHASKAR BARUAH, AMICUS CURIAE	PP, ASSAM
7	I.A.(Civil)/1338/2019 FIXED , BY SLIP in WA/284/2017 WITH WA/284/2017 CAVT. NO. 1383/2017	DR. SABYACHASHI MAHANTA Versus THE STATE OF ASSAM AND 4 ORS THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. B GOGOI MR P NAYAK MR. D S DEKA MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	SC, HIGHER EDU MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR MR. S GOHAIN SC, U G C

HEARING

8	Crl.A./225/2015 (PERSONAL APPEARANCE), WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS., FIXED	MD NURUL HAQUE LASKAR Versus THE STATE OF ASSAM and 3 ORS	MR.L R MAZUMDER	MR.R GOSWAMI(R-2TO4) MR.I ALAM(R-2TO4) MR.T SK(R-2TO4) PP, ASSAM
9	CRL.A(J)/100/2017 WITH LCR 5 FILES & P.B. 2 NOS., FIXED	DIPAK TANTI Versus THE STATE OF ASSAM	MS.S KANUNGOE AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/48/2018 WITH LCR 6 FILES & P.B. 2 NOS.	DHARMESWAR BORA Versus THE STATE OF ASSAM	MS. SEEMA BHUYAN, AMICUS CURIAE	PP, ASSAM
11	Crl.A./54/2018 WITH LCR 4 FILES & P.B. 2 NOS.	MD FARJUL ALI Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR. T A CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/347/2019 in Crl.A./54/2018	MD FARJUL ALI Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI	PP, ASSAM
	WITH			
12	CRL.A(J)/26/2018	MD. USAB @ ISOB ALI Versus THE STATE OF ASSAM	MS. S BHUYAN, AMICUS CURIAE	MR R KARIM MR. P S BISWAS MS. J GHOSH PP, ASSAM
13	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3597/2016 WITH LCR	MORAN MAJUMDAR Versus THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MS.J BORAH MR. S BISWAS MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/7935/2016 WITH LCR	SUBHASH CH. DAS Versus UNION OF INDIA and 4 ORS.	MS.T SOM MS.S KALITA MR.H DAS MS.R BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/4363/2017 WITH LCR	SUDHANGSHU BHUYAN Versus THE UNION OF INDIA and 4 ORS.	MR. B C DAS	GA, ASSAM ASSTT. S.G.I.
4	WP(C)/5311/2017 WITH LCR, FIXED	KHAYBAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR. H R A CHOUDHURY MR. A AHMED MRS. H AHMED MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6023/2017 WITH LCR 1 FILE	BHOMAR ALI AHMED Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.A MATIN	GA, ASSAM
6	WP(C)/6024/2017 WITH LCR 1 FILE	NISHANUR BEGUM @ NISHANI KHATUN BIBI Versus THE UNION OF INDIA and 8 ORS	MR. M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/6028/2017 WITH LCR	MONNAF ALI Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM(R2,3 & 4) ASSTT.S.G.I. R1
8	WP(C)/6034/2017 WITH LCR	IMRAJUL ISLAM @ IMRADUL ISLAM Versus THE UNION OF INDIA AND 3 ORS	MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/6037/2017 WITH LCR 1 FILE	SURAJ JAMAL Versus THE UNION OF INDIA and 5 ORS	MR. A ROY MR. J KHAN MR. K CHOUDHURY MR. N N JHA	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/6039/2017 WITH LCR 1 FILE	ANFAR ALI Versus THE UNION OF INDIA and 4 ORS.	MRJ C BORAH	GA, ASSAM ASSTT.S.G.I.

11	WP(C)/6042/2017 WITH LCR 1 FILE	AIMONA BIBI @ AIMONA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
12	WP(C)/6044/2017 WITH LCR 1 FILE	JOINUL HOQUE LASKAR @ JOINUL HOQUE Versus THE UNION OF INDIA and 5 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6047/2017 WITH LCR 1 FILE	ALI MAHAMMAD @ ALI AHMED @ ALI HUSSAIN Versus THE UNION OF INDIA AND 3 ORS	MR. A BORUA MR. A BHATTACHARYYA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/6053/2017 WITH LCR 1 FILE	SAMSUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6054/2017 WITH LCR 1 FILE	ABDUL MANNAN Versus THE UNION OF INDIA and 3 ORS	MR.F K R AHMED MR.A RAHMAN	
16	WP(C)/6057/2017 WITH LCR 1 FILE	ABDUL MANNAN Versus THE UNION OF INDIA AND 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/6058/2017 WITH LCR 1 FILE	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/6088/2017	SAFALI @ SHEPALI SHILL Versus UNION OF INDIA AND 4 ORS	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/6089/2017 WITH LCR 1 FILE	MONSER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.M ALI MRS.M SARMA MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6098/2017 WITH LCR 1 FILE	CHANMOHAN BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/6115/2017 WITH LCR 1 FILE	MOHARJAN NESSA @ RAHILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MS.S B CHOUDHURY	ASSTT.S.G.I.
22	WP(C)/6118/2017 WITH LCR	SHAH JAMAL Versus THE UNION OF INDIA and 5 ORS	MR.A ROY MR.J KHAN MR.K CHOUDHURY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/8729/2018 WITH LCR 1 FILE, FIXED	KUMUR ALI @ KUMUD ALI AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR. A DEY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1737/2019 in WP(C)/8729/2018	KUMUR ALI @ KUMUD ALI AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1740/2019 in WP(C)/8729/2018	JUBBAR ALI Versus UNION OF INDIA AND 5 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/3479/2019 WITH LCR	NIZAMUDDIN @ DEWAN NIZAMUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/3489/2019 WITH LCR	ATIKUR RAHMAN (MINOR) Versus THE UNION OF INDIA AND 5 ORS	MR. A S CHOUDHURY MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
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7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CIVIL
BENCH (MAC.APPEAL MATTERS) ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./306/2018	NATIONAL INSURANCE COMPANY LIMITED Versus KUSHUNG BASUMATARY AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN (R1) MR. A DUTTA (R3) MR. J RAHMAN (R1) KAKALI DEVI (R1) MRS. P M DUTTA (R3)
	WITH I.A.(Civil)/1368/2018 in MACApp./306/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI KUSHUNG BASUMATARY AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
2	MACApp./420/2019	SMTI. MUNU KALITA Versus MR. JWNGSHAR BASUMATARY AND 2 ORS.	MR. P HAZARIKA MR. S BANIK	
3	MACApp./421/2019	SMTI. RINA DEVI Versus THE ORIENTAL INSURANCE CO. LTD.,	MR. P HAZARIKA MR. S BANIK	
4	MACApp./422/2019	SRI DIMBESWAR CHINTEY @ DIMBE AND 2 ORS. Versus SRI DIGANTA SARMA AND 2 ORS.	MR D MONDAL MR. P SARMA	
ORDERS				
5	MACApp./131/2014 WITH LCR	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P SARMAH MS. D SHARMA MR. P P DEKA MS. M SAIKIA
6	WITH MACApp./130/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)

7	WITH MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
8	MACApp./156/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus BAIAHUN SUIAM and 9 ORS.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.R DHAR(R- 1-5) MSR RANGMAI(R- 1-5)
9	MACApp./181/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus DAJJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH
	WITH I.A.(Civil)/1036/2018 in MACApp./181/2016	SMTI. DAISY GOSWAMI Versus NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY
10	MACApp./142/2017 WITH LCR	MD AZAN ALI and 2 ORS Versus THE CHIEF GENERAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD and ANR	MR.S RAHMAN	MR. R C PAUL (R1) MR.A AHMEDR-1 MS L DAS (R1)
11	MACApp./448/2017 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMTI KOBITA YEIN and 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MS.S KHANIKAR MS.P CHOUDHURY MS.P BARUAH
12	MACApp./415/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI MANASH PRATIM BORA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1772/2018 in MACApp./415/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI MANASH PRATIM BORA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	I.A.(Civil)/2866/2019 in MACApp./159/2019	MANI KUMAR NEWAR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. S K JAIN	MR. A AHMED
	WITH MACApp./159/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus SRI MANI KUMAR NEWAR and 2 ORS	MD. A AHMED	MR. S K JAIN MS. J GOGOI MS. S TALUKDAR
HEARING				
14	MACApp./271/2016 P/H, FIXED, BY SLIP	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIJANTI BALA ROY and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR A A DEWAN(R-1) MR.A HUSSAINR-1 MS.K DAS(R-1)
15	MACApp./271/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BINA DEVI and 6 ORS.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.N D BHUYAN MR.R GOSWAMI MR.I ALAM MR.P K MAZUMDAR MS.M SAIKIA MR.S C KHOUNDR-5 MS.P BORSIAKIA
16	MACApp./124/2014 WITH LCR	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS.	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MS.P MAZUMDAR	DR.B AHMED(R- 2-5) MR.N HAQUER- 2-5 MR.R GOSWAMI MRK UDDIN(R- 2-5) MR.A K AZAD(R- 2-5) MR.S R BARBHUIYA(R- 2-5) MS.M SAIKIA

17	WITH MACApp./106/2014	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE CO. LTD. and 3 ORS.	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN MS.P MAZUMDAR	DR.B AHMED(R-2&3) MR.N HAQUE(R-2&3) MR. K UDDINR-2and3 MR.A K AZAD(R-2&3) MR.S R BARBHUIYA(R- 2&3)
18	MACApp./153/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B C DAS MR. P C DEY (R7) MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)
19	MACApp./270/2016 WITH LCR	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI KAUMODY SUTRADHAR and 6 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.A R AGARWALA R- 2,3and4
	WITH I.A.(Civil)/1708/2016 in MACApp./270/2016	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI KAUMODY SUTRADHAR and 6 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.A R AGARWALA
	WITH I.A.(Civil)/232/2017 in MACApp./270/2016	THE SMTI KAUMODY SUTRADHAR and 4 ORS Versus THE RELIANCE GENERAL INSURANCE CO LTD	MR.A R AGARWALA	MR P BORTHAKUR MR.R GOSWAMI MR.M SAIKIA
20	MACApp./231/2017 WITH LCR, FIXED	SRI SUNIL BARBARUAH Versus THE REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.B NATH MR.N SHARMA	MR.S C BISWAS(R- 2&3) MS.A DAS(R- 2&3) MR.A DUTTA(R-1) MRS.P M DUTTAR-1
21	MACApp./378/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO LTD Versus SMTI CHAMPABATI RAY and 5 ORS	MR.S K GOSWAMI MR. A ACHARYA MR.B K GOSWAMI	MR. A TALUKDAR MRS.B DAS MR.A T SARKAR MR J JOHN MR. A HUSSAIN MS.T BEGUM MS. J TALUKDAR MR.K RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
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14)	MR. A SARMA	03-09-2019	To	31-10-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5408/2019 FIXED	ACHYUT KRISHNA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. D DAS SR. ADV MR H RAHMAN RUBI GOGOI	SC, PNRD MR. T DAS MR. U J SAIKIA MR. B J GHOSH
ORDERS				
2	I.A.(Civil)/2898/2019 CONNECTED WITH ITEM NO. 60 IN THE HEARING CAUSE LIST in WP(C)/4172/2013	ON THE DEATH OF PULEN PHANGCHO, HIS LEGAL HEIRS BABURAM PHANGCHO AND ANR Versus ASSAM BOARD OF REVENUE and 2 ORS	MR B D DAS B B HUSSAIN	MR. R BORPUJARI SC, REVENUE
3	WP(C)/5209/2019 FIXED	MUKUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H TALUKDAR MS. D DAS	SC, PNRD SC, BTC
HEARING				
4	FAO/30/2019 P/H, FIXED	SHRI KAUSHIK BARUA Versus SMTI. PALLAVI BARUA AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. T J MAHANTA(R2) MR D CHOUDHURY MR D DAS (R2) MR. D CHOUDHURY MR. P DUTTA MR. M CHALIHA(R2) MR R SHARMA(R2) FOR CAVEATOR
	WITH I.A.(Civil)/1796/2019 in FAO/30/2019	SHRI KAUSHIK BARUA Versus SMTI. PALLAVI BARUA AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. D CHOUDHURY MR. P DUTTA FOR CAVEATOR
5	CRP(I/O)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM
6	Review.Pet./122/2018 CAVT. NO.0575/2018 WP(C) 2142/2007(D/O)	THE STATE OF ASSAM AND 3 ORS Versus MD BASERUDDIN AND 92 ORS	MR. D NATH	MR. M A SHEIKH MS. M BORDOLOI,SC- REVENUE DEPTT. MD. S Z B AKLAS (R1, R6, R29, R44, R48, R81, R84) MD. S Z B AKLAS (R1, R6, R29, R44, R48, R81, R84) FOR CAVEATOR

7	WITH WP(C)/1916/2016	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MR M H AHMED MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6)
8	WITH WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MS.P BARMAN MR.S ZAMAN	GA, ASSAM
9	WITH WP(C)/8195/2017 CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR
10	WITH WP(C)/8674/2018	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
11	WP(C)/3081/2018 CAVT. NO.0448/2018 FIXED	M/S PURANA SONAI/SOLA/GORANGA/SUKRAJ MATSYAJIBI SAMABAI SAMITY Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. A SARMA MR. A SARMA MR S CHOUDHURY MR. K KALITA MR B KOCH MR. C BASUMATARY	SC, CO OP GA, ASSAM MS F AHMED MR. T ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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14)	MR. A SARMA	03-09-2019	To	31-10-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./222/2019 FIXED	MUKUL ALI AKAND Versus THE STATE OF ASSAM AND 5 ORS	MR B ACHARYYA MR S DAS MR. H A SARKAR	MR. I A TALUKDAR (R2-R6)
ORDERS				
2	Crl.A./111/2016 WITH OFFICE NOTE & LCR 6 FILES, FIXED	SRI UMESH DUTTA Versus SRI DHIRAJ DUTTA and 7 ORS	MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR DEBA KUMAR DAS (R2- R5, R7) MR.N K KALITA MS. P BHUYAN (R2-R5, R7) MR D DEKA (R2-R5, R7) PP, ASSAM
3	Crl.A./274/2019 WITH OFFICE NOTE, FIXED	SRI SUNIL RAI Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
	WITH I.A.(Crl.)/551/2019 in Crl.A./274/2019	SRI SUNIL RAI Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
HEARING				
4	Crl.A./42/2019 (PART-HEARD), WITH LCR 6 FILES, FIXED	SRI DEBAJIT BARUAH Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	PP, ASSAM
5	Crl.A./210/2009 WITH OFFICE NOTE, LCR 8 FILES & P.B. 1 NO, FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
6	Crl.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOUND MR J BORAH PP, ASSAM I LAHIRI A A MIR
7	Crl.A./167/2010 WITH LCR 1 FILE, FIXED	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN	MR. A K DUTTA,AMICUS CURIAE PP, ASSAM

8	Crl.A./210/2012 WITH LCR 4 FILES & P.B. 1 NO., FIXED	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA S K GHOSH MR. A K CHOUDHURY S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
	WITH			
9	Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
	WITH			
10	Crl.A./226/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./873/2012 in Crl.A./226/2012	BRAJA KANTA KALITA Versus CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN SC. C.B.I.
11	Crl.A./18/2013 WITH OFFICE NOTE & LCR 2 OUT OF 9 FILES (KEPT IN SECTION), FIXED	MAHADEB PATHAK Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI SC, CBI
	WITH			
12	Crl.A./11/2013	RAJENDRA MAHARAJ Versus CENTRAL BUREAU OF INVSTIGATION	MRS I AHMED MR.N AHMED MR.S DAS MR.A RAHMAN MR.Z RAHMAN	SC, CBI
	WITH			
13	Crl.A./17/2013	MAHESWAR NATH Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI
	WITH			
14	Crl.A./69/2013	BAJRA KANTA KALITA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A BURAGOHAIN SC, CBI
15	Crl.A./227/2016 WITH LCR 4 FILES, B/O	NASIR UDDIN ALI Versus THE STATE OF ASSAM and ANR,	MR. N ZAMAN MR. A GANGULY MR. S K JAIN MR. A BORA MR. M P BORAH	
	WITH I.A.(Crl.)/301/2016 in Crl.A./227/2016	NASIR UDDIN ALI Versus THE STATE OF ASSAM and ANR,	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	
16	Crl.A./28/2017 WITH LCR, B/O	MAMAL PAYENG @ MOHENDRA Versus THE STATE OF ASSAM and ANR	MRJ PAYENG MR.T DOLEY MS.J NARAH	PP, ASSAM
17	CRL.A(J)/94/2017 WITH LCR 3 FILES, FIXED	GOPAL MANDAL Versus THE STATE OF ASSAM	MR.R DEY AMICUS CURIAE	MR. B MAHAJAN, SPL PP, ASSAM
18	Crl.A./121/2018 WITH LCR 2 FILES, FIXED	SHAHADAT ALI Versus MAZIBAR RAHMAN and ANR	MR.I H SAIKIA MS S KANUNGOE MR K KALITA MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. A MANNAF PP, ASSAM
19	Crl.A./374/2018 WITH LCR 5 FILES, FIXED	SRI TAPASH PAUL Versus THE STATE OF ASSAM AND ANR	MR. M K SHARMA MR G DAS MS. S S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/989/2018 in Crl.A./374/2018	SRI TAPASH PAUL Versus THE STATE OF ASSAM AND ANR	MR. M K SHARMA MR G DAS MS. S S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/180/2019 FIXED	ROSKIN AHMED Versus HARI SANKAR SAHU AND ANR.	MD F FARIDI MD S I AHMED MR. R N D SARMA MR. A DHAR	MR. R P SINGH
ORDERS				
2	MFA/181/2018 WITH LCR, FIXED	ALI AKBAR AND 4 ORS Versus THE UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	MR G GOSWAMI SC, NF RLY
3	I.A.(Civil)/578/2019 WITH CRP 72/14(D/O), FIXED in FAO/39/2014 WITH FAO/39/2014	UNION OF INDIA AND 2 ORS. Versus MUKHESWAR MOHAN UNION OF INDIA and 2 ORS. Versus MUKHESWAR MOHAN	MS. M CHATTERJEE MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M PHUKAN MRSU CHAKRABORTY	MS. P BHATTACHARYA MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MR.B BORA
HEARING				

4	WP(C)/2346/2008 WITH WP(C) 1883/05, 5569/02 (BOTH D/O) & WA 211/13(D/O), FIXED	SRI BHARAT CHANDRA SARKAR and ORS. Versus THE STATE OF ASSAM AND ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DUTTA SC, FINANCE and TAXATION GA, ASSAM MR D K MISHRA (AMICUS CURIAE) MR. B PRASAD MR.S P BHATTACHARJEE MR.D SAIKIA MRS.M BORAH (R-25, 36,75, 77,90, 112) MS.P R MAHANTA MR.R BORPUJARI MR.B SHARMA (R-51,55, 13,28,24, 21,59,73 ,120,125, 115,60, 82,70,71, 93, 64 &16) MS.B BHUYAN MDK RAHMAN MR.P MAHANTA MS.B GOGOI (R-51,55, 13,28, 24,21,59, 73,120, 125,115, 60,82,70, 71,93, 64 & 16) MR.R B GOHAIN MR.A DEKA SC, EDU MR H HOQUE
	WITH MC/1927/2014 in WP(C)/2346/2008	MONIKA SHARMA and 41 ORS Versus THE STATE OF ASSAM AND 102 ORS	MR.N DUTTA MR.S SARMA MR.P MAHANTA MR.A PHUKAN MR.B BHUYAN	DR.B AHMED MRH I CHOUDHURY SC, FINANCE & TAXATION GA, ASSAM MR.N HAQUE MR.D SAIKIA MR.S K DEORI MRK UDDIN SC, EDU
5	WITH WP(C)/3775/2003	TARAPADA DAS and ORS Versus THE STATE OF ASSAM and ORS	S BHARALI P KALITA	GA, ASSAM
6	WITH WP(C)/7492/2005	ABDUL KAYUM AND ORS Versus THE STATE OF ASSAM AND ORS	N HAQUE S K DEORI K UDDIN B AHMED	G N SAHEWALLA MR.S P BHATTACHARJEE (SC, EDUCATION) A DEKA MR.A R TALUKDAR MR.R BORPUJARI (SC, EDUCATION) MR.A DEKA (SC, EDUCATION) SC, EDU
7	WITH WP(C)/4189/2010	NIRUPAM BHATTACHARJEE and 64 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA MR.S HOQUE MR.M PHUKAN MS.A BARUA	SC, EDU
8	WITH WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU

	WITH MC/1176/2012 in WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
9	WITH WP(C)/3198/2011	MD. MASHUQUE AHMED LASKAR and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.J ABEDIN MR.A DEKA MR.B GOGOI SC, EDU SC, FINANCE
10	WITH WP(C)/3543/2012	ABANI BARUAH and 44 ORS Versus THE STATE OF ASSAM AND ORS	MR.H K DAS MR.Z AHMED MRS.S BORA MRS.P DUTTA	SC, EDU
11	WITH WP(C)/5698/2012	AJIT KUMAR SAHU and 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.S HOQUE MR.M ISLAM MS.A BORUAH	MR.B GOGOI SC, EDU SC, FINANCE
12	WITH WP(C)/4791/2014	NUR JAMAL MAZUMDER and ANR, Versus THE STATE OF ASSAM and 2 ORS,	MR.M DEKA MR.S ISLAM MR.S HOQUE	SC, ELEMENTARY EDUCATION MRS.A VERMA
13	WITH WP(C)/6115/2016	SMTI PALLABI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.P KONWAR MR.A KHATANIAR	SC, ELEMENTARY EDUCATION
14	SAO/6/2016 WITH LCR	ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT MALTI SHARMA and 2 ORS Versus SHRI BINAY KUMAR BOTHRA and 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR.O P BHATI(R-1) MR.T C DAS(R-1) MR.P SARMAR-1 MR.S KHAN(R-1) MR.R CHOUDHURY(R- 2,3&4)
15	FAO/15/2016 WITH LCR	SRI NARENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM
16	Test.App./7/2017 WITH LCR	MRS BANI HAZARIKA Versus MR SARAT CHANDRA KUMAR and 2 ORS	MR.S DAS MR.A K DAS	MR.R J BORDOLOI(R- 1&2) MR.S BARUAHR-3 MR.G RAHUL(R-3) MR.R ALI(R- 1&2) MS.A SAIKIA(R- 1&2) MS.J D KHAUND(R-3)
	WITH I.A.(Civil)/2765/2017 in Test.App./7/2017	BANI HAZARIKA Versus SARAT CHANDRA KUMAR and 2 ORS	MS.S DAS MR.A K DAS	

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019

11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - III & IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7099/2016 FIXED	HIRAK JYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. N S THAKURIA MS. M DEV MS. N DEB	GA, ASSAM
ORDERS				
2	I.A.(Civil)/112/2017 FIXED in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
	WITH WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
3	WITH WP(C)/4450/2016	MD. SHAKIR ALAM Versus THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
HEARING				
4	RSA/84/2008 FIXED, P/HEARD, WITH LCR	HEM CHANDRA SHARMA ANIL Versus AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH MISS.D CHOWDHURY
5	RSA/95/2006 FIXED, WITH LCR	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS	G N SAHEWALLA MD ASLAM D SENAPATI N ANIX SINGH S SENAPATI	MR.C BARUAH MR.B BARUAH G RAHUL R M DEKA MS.M SAIKIA S B SARMA

	WITH MC/2463/2013 in RSA/95/2006	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS		MR.C BARUAH MR.B BARUAH MS.M SAIKIA
	WITH MC/2464/2013 in RSA/95/2006	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS	G N SAHEWALLA MD ASLAM D SENAPATI N ANIX SINGH S SENAPATI	MR.C BARUAH MR.B BARUAH G RAHUL R M DEKA MS.M SAIKIA S B SARMA
	WITH MC/2630/2013 in RSA/95/2006	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS	G N SAHEWALLA MD ASLAM D SENAPATI N ANIX SINGH S SENAPATI	MR.C BARUAH MR.B BARUAH G RAHUL R M DEKA MS.M SAIKIA S B SARMA
	WITH MC/2631/2013 in RSA/95/2006	ON THE DEATH OF KUMUD RANJAN MALLICK HIS LEGAL HEIRS - SMT. KAJAL MALLICK and ANR. Versus MUSTT. AYESHYA KHATUN and ORS	G N SAHEWALLA MD ASLAM D SENAPATI N ANIX SINGH S SENAPATI	MR.C BARUAH MR.B BARUAH G RAHUL R M DEKA MS.M SAIKIA S B SARMA
	WITH MC/2632/2013 in RSA/95/2006	ON THE DEATH OF KUMUD RANJAN MALLICK , HIS LEGAL HEIRS -SMT. KAJAL MALLICK and ANR. Versus MUSTT. AYESHYA KHATUN and ORS		MR.C BARUAH MR.B BARUAH MS.M SAIKIA
	WITH MC/2634/2013 in RSA/95/2006	ON THE DEATH OF KUMUD RANJAN MALLICK HIS LEGAL HEIRS - SMT. KAJAL MALLICK and ANR. Versus MUSTT. AYESHYA KHATUN and ORS		MR.C BARUAH MR.B BARUAH MS.M SAIKIA
	WITH MC/2636/2013 in RSA/95/2006	ON THE DEATH OF KUMUD RANJAN MALLICK HIS LEGAL HEIRS -SMT. KAJAL MALLICK and ANR. Versus MUSTT. AYESHYA KHATUN and ORS		MR.C BARUAH MR.B BARUAH MS.M SAIKIA
	WITH MC/2637/2013 in RSA/95/2006	GOPAL CH. SAHA and ANR. Versus MUSTT. AYESHYA KHATUN and ORS		MR.C BARUAH MR.B BARUAH MS.M SAIKIA
6	WITH Review.Pet./162/2018	SRI ABRARUL HAQUE @ IBRARUL HAQUE Versus GOPAL CHANDRA SAHA AND 71 ORS	MR. D MAZUMDAR MS. J KAKOTI MR P BORAH	
7	WP(C)/2097/2011	SMTI PRANATI DEVI and 3 ORS Versus THE ASSAM SMALL INDUSTREIS and ANR	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	MR.H K DEKA MR. P N GOSWAMI (SC, ASSAM SMALL INDUSTRIES DEV. CORP.) MR.B D DEKA MR.P SUNDHI SC, ASIDC
8	WP(C)/7411/2013 FIXED	RAMESH PRASAD and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
9	WP(C)/2557/2014 FIXED	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE

10	WP(C)/5304/2014 FIXED	BITTINISH SHIRA @ ABAGI SHIRA Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN MRS. A GAYAN (CGC, R1) ASSTT.S.G.I. SC, PWD (NH)
	WITH			
11	WP(C)/5306/2014	LONDA MOMIN Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN SC, PWD NH ASSTT.S.G.I.
	WITH			
12	WP(C)/5313/2014	PARDETHA MOMIN Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN ASSTT.S.G.I. SC, PWD (NH)
	WITH			
13	WP(C)/5357/2014	MUKUL BARUAH Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN ASSTT.S.G.I. SC, PWD (NH)
	WITH			
14	WP(C)/5387/2014	DEOBALLA MOMIN @ DEOBANI MOMIN Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN ASSTT.S.G.I. SC, PWD (NH)
	WITH			
15	WP(C)/5399/2014	SOFIA SANGMA Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN ASSTT.S.G.I. SC, PWD (NH)
	WITH			
16	WP(C)/5419/2014	SILVIA R. MARAK @ SILVIA MARAK Versus THE UNION OF INDIA and 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR.Y S MANNAN ASSTT.S.G.I. SC, PWD (NH)
	WITH			
17	WP(C)/2426/2015 FIXED	KUMUD DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.M DUTTA MR.SHEELADITYA MS.S D SAIKIA MSB DEVI MR. S P SHARMA MR.G K MEDHI	GA, ASSAM (R-1-4) MR. P P DAS (R-5) MR. S ALI (R-5) MR.K K HANDIQUE(R-4) MR. R AHMED (R-5) MR.K P GOGOI(R-4)
	WITH			
18	WP(C)/3621/2015 B/O	SAMARESH CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.S BHARALI MR.M DAS MS.K KHAN MS.M GOSWAMI MS.A DAS MS.P CHAKRABORTY MR.N K NEOG	MR.C BARUAH MRS.V L SINGH SC, AG MR.U K NAIR SC, PENSION SC, PWD
	WITH			
19	WP(C)/3684/2015 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P HAZARIKA	MR.D BARUAH(R- 5-9) MR.P K BORDOLOI(R- 5-9) SC, WATER RESOURCE
	WITH			
20	WP(C)/4751/2015 FIXED	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM and 3 ORS,	MR.R SARMA MR. B CHAKRABORTY MR.P P BARUAH MR S HUSSAIN	SC, AG SC, FINANCE DEPTT. SC, IWT MRS.A VERMA SC, TRANSPORT
	WITH			
21	WP(C)/7406/2015 FIXED	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG

22	WP(C)/1922/2016 FIXED	JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 MS.P HAZARIKA(R-3) SC, PWD
23	WP(C)/6729/2016 WITH LCR, FIXED	MD. AZAD ALI SK Versus THE STATE OF ASSAM AND 8 ORS	MR.S NATH MR.B DAS	GA, ASSAM MR.R SARMA(R- 3-9) MRS.S D SAIKIA(R- 3-9)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./89/2019 FIXED	MD. AMAR ALI Versus SUBRATA ROY	MR S RAHMAN MR. A SAHAD MR D J HALOI	
ORDER NO STEPS				
2	Crl.Rev.P./356/2017 FIXED	GIRISH RAJBONGSHI Versus BAIJANTI RAJBONGSHI	MR.D PEGU MR.J KALITA	
3	I.A.(Crl.)/469/2019 FIXED in Crl.Rev.P./10721/2018 WITH Crl.Rev.P./10721/2018 (Filing Number)	PRADIP GHATOWAR Versus THE STATE OF ASSAM AND 2 ORS. PRADIP GHATOWAR Versus THE STATE OF ASSAM AND 2 ORS. (E)	MR S M T CHISTIE MR. S BORA	PP, ASSAM
ADMISSION				
4	Crl.Pet./587/2015 FIXED	TOPESH RANJAN BHOWMIK Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MS.S JAHAN(R-1) PP, ASSAM ADDL PP,ASSAM
5	Crl.Pet./33/2016 WITH SCANNED LCR 1 FILE, FIXED	SARADINDU BISWAS Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR. N DHAR MS.J BORA MR. T U LASKAR MS.L HAZARIKA MS. S DASGUPTA MR. S BISWAS	PP, ASSAM
6	Crl.Pet./789/2016 FIXED	RAJKUMAR CHANDRANATHAN Versus THE STATE OF ASSAM AND 4 ORS	MR.D BARMAN MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA	GA, ASSAM MR.A GANGULY(R-3) MR.A GOYALR-5 MR.A CHOUDHURY(R-5) MS.P S TALUKDER(R-4) PP, ASSAM

7	Crl.Pet./815/2016 FIXED	SMT. KRISHNA CHAKRABORTY and ANR. Versus THE STATE OF ASSAM AND ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.A NARZERY(R-2) PP, ASSAM
8	Crl.Rev.P./175/2018 FIXED	ABADUR RAHMAN @ ABDUL RAHMAN @ EBADUR RAHMAN Versus SMT. RITA BEGUM	G UDDIN MR. S AHMED MS. P A TALUKDAR	
9	Crl.Pet./268/2018 WITH LCR 1 FILE, FIXED	MD. HASEN ALI AND ANR. Versus THE STATE OF ASSAM	MR B CHAKRABORTY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. A AHMED (R2) MR. I U CHOWDHURY (R2) PP, ASSAM MR. R RAHMAN (R2)
10	Crl.Pet./410/2018 FIXED	DONA ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR H BARUAH MR. R R KAUSHIK	MR. A CHAUDHURY (R2) MR G J SAIKIA (R2) MR. N MAHAJAN (R2) PP, ASSAM
11	Crl.Pet./753/2018 FIXED	BIMAL BODAJI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D DEKA MR. R A CHOUDHURY	MR B KAUSHIK (R2) MS. A KAPINJAL (R2) PP, ASSAM
12	Crl.Pet./278/2019 FIXED	SMT. NIDHI PANDEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J SARMAH	MR. N BARUAH (R2) MR. R J DAS (R2) PP, ASSAM
13	Crl.Pet./337/2019 FIXED	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)

BAIL HEARING

14	AB/2247/2019 FIXED	ARIF JAKARIA @ ARIF ANSARI Versus THE STATE OF ASSAM	MR. M A SHEIKH DR. K U AHMED MS F INTAZ	PP, ASSAM
15	AB/2736/2019 FIXED	DHANJIT NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS H KONWAR MR. Z RAHMAN	PP, ASSAM
16	AB/2806/2019 FIXED	YOUNUS TAMULI Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM

ORDERS

17	I.A.(Crl.)/706/2019 Bail Appln./1446/2019 (Disposed) in Bail Appln./1446/2019	RASUL AMIN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
18	Crl.Pet./884/2019 FIXED	SMT DIVYABALA SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S MITRA	PP, ASSAM
19	Crl.Pet./888/2019 FIXED	NITIN AGARWALLA Versus MINTU CHUTIA AND ANR.	MR. D P BORAH	
20	Crl.Pet./889/2019 FIXED	CHINTU SUKLABADHYA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM

HEARING

21	Crl.Rev.P./480/2010 (PART-HEARD), WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
22	Crl.Rev.P./322/2013 WITH LCR 2 FILES, FIXED	SURAT JAMAN ALIAS SURAT ZAMAL Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
23	Crl.Rev.P./211/2016 WITH LCR 3 FILES, FIXED	NITU PATOR and ANR. Versus THE STATE OF ASSAM AND ANR	MR. A SARMAH MR. S K DAS	MR K K MAHANTA (R2) MS N BEGUM (R2) MR. K M MAHANTA (R2) PP, ASSAM

24	Crl.Rev.P./184/2017 WITH 1 SCANNED LCR FILE, FIXED	RAJIV KAKATI Versus PALLABI KAKATI @ DEKA	MR.A B CHOUDHURY MR. A K JAIN MR. M KALITA MR.M A CHOUDHURY MR.M K SHARMA	MRN J DAS MRN MUHTARIM
	WITH I.A.(Crl.)/338/2018 in Crl.Rev.P./184/2017	RAJIV KAKATI Versus MRS. PALLABI KAKATI @ DEKA	MR. A K JAIN MR. M KALITA	MR N J DAS MR. R ALI
25	Crl.Rev.P./228/2018 WITH LCR 6 FILES, FIXED	SRI RAKTIM SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
26	Crl.Rev.P./304/2018 WITH LCR 4 FILES, FIXED	BINIT DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE	MR. P D NAIR (R2) MR G ALAM (R2) MR. H ROHMAN (R2) MR. D NAG (R2) PP, ASSAM
27	Crl.Pet./47/2019 FIXED	SHYAM SUNDER AGARWALA AND ANR. Versus NATIONAL SMALL INDUSTRIES CORPORATION (NSIC) LTD.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MR. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2804/2019	RATNA KANTA DEKA Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1323/2019 FIXED	ABDUL MATIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
3	Bail Appln./1851/2019 WITH SCAN COPY	SHIV KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	Bail Appln./2038/2019 WITH OFFICE NOTE & STATUS REPORT, FIXED	ANAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
5	Bail Appln./2117/2019 FIXED	JALAL UDDIN MAZUMDAR Versus THE STATE OF ASSAM	MS C M DEKA MR. N AHMED MR. D HUSSAIN MR. A S TAPADER MR M AHMED	PP, ASSAM
6	Bail Appln./2130/2019 FIXED	MAJHRUL AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
7	Bail Appln./2138/2019 FIXED	SAYADUR RAHMAN @ MAJU @ SOYADUL RAHMAN Versus THE STATE OF ASSAM	MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
8	Bail Appln./2197/2019 WITH SCAN COPY, FIXED	ANJALU DAIMARY Versus THE STATE OF ASSAM	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY	PP, ASSAM
9	Bail Appln./2216/2019 FIXED	RAKESH RABHA Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
10	Bail Appln./2230/2019 FIXED	INTAJUL AHMED @ INDAZ AHMED Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. S SHARMA	PP, ASSAM
11	Bail Appln./2244/2019 FIXED	SMT. SARALA BASUMATARY Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
12	Bail Appln./2321/2019 FIXED	AYNAL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MS. K JAIN	PP, ASSAM

13	Bail Appln./2323/2019 FIXED	BIDYUT BIKASH GOGOI @ BIDYUT GOGOI Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
14	Bail Appln./2328/2019 FIXED	DEVDUIT NAIDING @ DEBDUD NAIDING Versus THE STATE OF ASSAM	MR C BARUAH MR. B BARUAH MS S HASNU	PP, ASSAM
15	Bail Appln./2330/2019 FIXED	NITUL BISWAS AND 5 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
16	Bail Appln./2333/2019 FIXED	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM	MR. S H SIKDAR M N KHAN	PP, ASSAM
17	Bail Appln./2390/2019 FIXED	MOYNAL HOQUE Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
18	Bail Appln./2404/2019 FIXED	SUNIT GOSWAMI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA MR. B M CHOUDHURY	PP, ASSAM
19	Bail Appln./2412/2019 FIXED	RAMESH SAHARIA Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
20	Bail Appln./2435/2019 FIXED	MONOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MR J HUSSAIN	PP, ASSAM
21	Bail Appln./2443/2019 FIXED	SAHA ALOM SK. @ ALOM SK. Versus THE STATE OF ASSAM	MR S K SARKAR MS D HAZARIKA MS. S DAS	PP, ASSAM
22	Bail Appln./2485/2019 FIXED	SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/2286/2018 FIXED	HAMIDOR RAHMAN @ KAMAL Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS N ISLAM MS. L ISLAM	SC, FOREST
24	AB/2531/2018 FIXED	TAZUA BEGUM @ KANJU BEGUM @ KAZIRIA BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
25	AB/460/2019 FIXED	TAZUL ALI AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
26	AB/843/2019 FIXED	ANOWAR MONDAL Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
27	AB/987/2019 FIXED	MD. AJNUR HAQUE Versus THE STATE OF ASSAM	MR S DEKA MR. Z RAHMAN	PP, ASSAM
28	AB/1201/2019 FIXED	LOBAKISHUR DAS AND ANR. Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
29	AB/1433/2019 FIXED	DIKSHIT GOGOI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
30	AB/1503/2019 FIXED	ABDUL KHALEK AND ANR. Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
31	AB/1614/2019 FIXED	SAMIR DEY Versus THE STATE OF ASSAM	MR. A M BORA MR B CHANDA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM

32	AB/1684/2019 FIXED	AFAZ UDDIN @ AFAJ UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJAN	PP, ASSAM
33	AB/1707/2019 FIXED	DAUD IBRAHIM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
34	AB/1736/2019 FIXED	PABAN BORO Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. P MAHANTA (INFORMANT) PP, ASSAM MR. C MAHANTA (INFORMANT)
35	AB/1803/2019 FIXED	SIVA RAMA KRISHNA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
36	AB/1804/2019 FIXED	SIVA RAMA KRISHNA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
37	AB/2046/2019 FIXED	GANESH SARKAR AND ANR. Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH	PP, ASSAM
38	AB/2047/2019 FIXED	JYOTI PRAKASH SINGHA @ APU SINGHA Versus THE STATE OF ASSAM	MR. B SINHA MR. M GOGOI	PP, ASSAM
39	AB/2081/2019 FIXED	MANIK CHOUDHURY Versus THE STATE OF ASSAM	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	PP, ASSAM
40	AB/2094/2019 FIXED	KABIR AHMED Versus THE STATE OF ASSAM	MR F K R AHMED MR. M K HUSSAIN	PP, ASSAM
41	AB/2194/2019 FIXED	NIRMAL KUMAR AND ANR. Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
42	AB/2219/2019 FIXED	LALAN BASFAR AND 4 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR P DAS (INFORMANT) MR A SARMA (INFORMANT) MR K J PATHAK (INFORMANT) PP, ASSAM
43	AB/2220/2019 FIXED	MATIUAR RAHMAN ALIAS PAPU Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
44	AB/2225/2019 FIXED	SUBANKAR DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MD R ISLAM	PP, ASSAM
45	AB/2254/2019 FIXED	ALOM ALI Versus THE STATE OF ASSAM	MR. B PATHAK MR H K GOGOI MR. R THADANI	PP, ASSAM
46	AB/2269/2019 FIXED	SAMIR DEY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
47	AB/2334/2019 FIXED	ANIL BASFAR AND 6 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P DAS PP, ASSAM
48	AB/2367/2019 FIXED	INTAZ ALI @ IMTIAZ ALI Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
49	AB/2373/2019 FIXED	IFTIKAR HAZARIKA @ IFTIKAR (NOIGURI) ABAZ AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN	PP, ASSAM
	WITH			
50	AB/1827/2019	MISS BULI BEGUM AND 5 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN	PP, ASSAM

51	AB/2502/2019	RAHIM BADSHA Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI	PP, ASSAM
52	AB/2568/2019 FIXED	MD. REZAUL ISLAM Versus THE STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
53	AB/2579/2019 FIXED	MANSHIRUL HOQUE Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
54	AB/2583/2019 FIXED	KAJINUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MS. S KHAKLARY MS S MANGLUNIA MS. S. TODI MS D KAIRY	PP, ASSAM
55	AB/2585/2019 FIXED	DILBAHAR LASKAR @ MAMON LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MR. W RAHMAN MS J A AHMED	PP, ASSAM
56	AB/2588/2019 FIXED	ROHINI KUMAR BORA Versus STATE OF ASSAM	MR. B PATHAK MR H K GOGOI	PP, ASSAM
57	AB/2590/2019 FIXED	DIPAK BORAH Versus STATE OF ASSAM	MR. B PATHAK MR H K GOGOI	PP, ASSAM
58	AB/2591/2019 FIXED	GOPAL BANIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
59	AB/2594/2019 FIXED	UTPAL HAZARIKA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
60	AB/2606/2019 FIXED	MOINAL HOQUE @ MAINUL HOQUE AND ANR. Versus STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
61	AB/2607/2019 FIXED	SHAH FARUK AHMED @ FARUK AHMED AND ANR. Versus THE STATE OF ASSAM	MD K RAHMAN MS P M SARMA	PP, ASSAM
62	AB/2610/2019 FIXED	NURUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
63	AB/2615/2019 FIXED	GULA AHMED LASKAR Versus THE STATE OF ASSAM	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
64	AB/2626/2019 FIXED	SAHJAHAN FAKIR AND 7 ORS. Versus STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
65	AB/2627/2019 FIXED	SHIBANI CHANDA AND ANR. Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
66	AB/2629/2019 FIXED	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
67	AB/2632/2019 FIXED	MD. SAMSUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
68	AB/2641/2019 FIXED	AMINUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
69	AB/2685/2019 FIXED	PAUL SAIKIA @ PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MR. A DHANUKA	PP, ASSAM

70	AB/2687/2019 FIXED	SIRAJUDDIN KHANDAKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
71	AB/2716/2019 FIXED	PREMJIT SINGHA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
ORDERS				
72	I.A.(CrI.)/925/2018 FIXED	SAHJADI BEGUM Versus ASGAR ALI AND ANR	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	MR. B D GOSWAMI (R1) MR. J M GOGOI (R1) MR. N K KALITA, ADDL PP ASSAM MS H DEKA (R1) PP, ASSAM
	WITH I.A.(CrI.)/926/2018	SAHJADI BEGUM Versus MD. FIROJ AND ANR	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	MR. B D GOSWAMI (R1) MR. J M GOGOI (RQ) MR. N K KALITA, ADDL PP ASSAM MS H DEKA (R1) PP, ASSAM
	WITH I.A.(CrI.)/927/2018	SAHJADI BEGUM Versus SAMIMARA BEGUM AND ANR	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	MR. B D GOSWAMI (R1) MR. J M GOGOI (R1) MR. N K KALITA, ADDL PP ASSAM MS H DEKA (R1) PP, ASSAM
	WITH I.A.(CrI.)/928/2018	SAHJADI BEGUM Versus MD. IMRAN ALI AND ANR	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	MR. B D GOSWAMI (R1) MR. J M GOGOI (R1) MR. N K KALITA, ADDL PP ASSAM MS H DEKA (R1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
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14)	MR. A SARMA	03-09-2019	To	31-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	RSA/109/2007	MD. ABDUL LATIF Versus LALOI MIA and ORS	MR.D GOSWAMI MRS.K BHATTACHARYYA MR. P P BARUAH MR. D GOSWAMI MR.P SARMA MS P MEDHI MR.B HAZARIKA	MR. A SHARIF MR. A SHARIF MS.S BORO
<u>BAIL HEARING</u>				
2	AB/2139/2019 FIXED	RAJU ALI @ INTAJ ALI Versus THE STATE OF ASSAM	MR. D SARMAH MS. K JAIN	PP, ASSAM
3	AB/2511/2019 FIXED	ROHAM ALI Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<u>ORDERS</u>				
4	RSA/148/2006 WITH LCR, FIXED	LOHIT CH. BARUAH Versus ARUNA BARUAH and ORS	MS B CHAUDHURY MR S P ROY MR N ALAM MR R P N SINGH MR H S KALSI MS P CHOUDHURY MR V K RAI MR K RAJBONGSHI	MR.M U MAHMUD MR.S C KEYAL MS F AHMED MS. K PHUKAN MR.S K GHOSH MR.S P CHOUDHURY MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS K GOGOI
5	I.A.(Civil)/4266/2018 FIXED in RSA/129/2014	M/S PERFECT MOTORS PVT. LTD. Versus MD. SAIFUDDIN AHMED AND 15	MR. D BARUAH MS. N UPADHYAY MR. N B P SINGHA	MR. R SARMA MR. R K BHUYAN MR H DEKA MR. D HAZARIKA MR K SAIKIA MR. R RABHA

<p>WITH RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR. R K BHUYAN MR.H DEKA MR.D HAZARIKA MRA ZAMAN MR.R RABHA MR. K SAIKIA</p>	<p>MR. M KHAN MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MR D K BORDOLOI (R6.1- R6.3, R8.1-R8.4, R13.1) MS. J PAUL (R6.1-R6.3, R8.1-R8.4, R13.1) MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR.A RAHMAN</p>
<p>WITH MC/1105/2014 in RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR.H DEKA MR.D HAZARIKA</p>	
<p>WITH I.A./615/2015 in RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR.H DEKA MR.D HAZARIKA</p>	<p>MR. M KHAN MR.M SARMA MR.M B U AHMED MS.A BEGUM MR.S K GHOSH MS.J PAUL MRM J QUADIR MR.B BARUAH MR.S Y AHMED MR.A RAHMAN</p>
<p>WITH I.A./616/2015 in RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR.H DEKA MR.D HAZARIKA</p>	<p>MR. M KHAN MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR.A RAHMAN</p>
<p>WITH I.A./617/2015 in RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA</p>	<p>MR. M KHAN MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR.A RAHMAN</p>
<p>WITH I.A.(Civil)/4267/2018 in RSA/129/2014</p>	<p>VIDYA SAGAR SARIN Versus MD. SAIFUDDIN AHMED AND 15 ORS.</p>	<p>MR. D BARUAH MS. N UPADHYAY MR. N B P SINGHA</p>	<p>MR. R SARMA MR. R K BHUYAN MR H DEKA MR. D HAZARIKA MR K SAIKIA MR. R RABHA</p>
<p>WITH I.A.(Civil)/534/2019 in RSA/129/2014</p>	<p>MD. IMRAN HUSSAIN AND ANR Versus MD. SAIFUDDIN AHMED AND 3 ORS.</p>	<p>MR. R J BORDOLOI MR. R ALI</p>	<p>MR. R BHUYAN</p>
<p>6 I.A.(Civil)/562/2019 FIXED in RSA/33/2019</p>	<p>SRI NRIPEN DURAJ RAJBONSHI Versus SONITPUR JATIA VIDYALAYA</p>	<p>MR G CHOUDHURY</p>	
<p>WITH RSA/33/2019</p>	<p>SRI NRIPEN DURAJ RAJBONSHI Versus SONITPUR JATIA VIDYALAYA</p>	<p>MR B J SARMA MR.K K GOSWAMI MR K K GOSWAMI</p>	<p>MR. D MOZUMDER MR. P BORAH MS P CHOUDHURY</p>

HEARING

7	CRP/121/2006 FIXED	ON THE DEATH OF SMTI CHARU BALA SARKER Versus ON THE DEATH OF SHRI HARI SAHA HIS LEGAL HEIRS	I HUSSAIN R ALI M H AHMED D C NATH A MALEQUE	B R DEY D CHOUDHURY B SARKAR H DAS A DAS
8	RSA/123/2007 WITH LCR, FIXED	SIRISH CH. SARMA Versus MADAN CH. SARMA		
9	RFA/34/2009 WITH LCR 3 FILES, FIXED	E C I ENGINEERING and CONSTRUCTION CO. LTD. Versus NORTH EAST FRONTIER RAILWAYand ORS	MR.K R SURANA MR.G KHANDELIA	MS.M CHATTERJEE SC, NF RLY MRSU CHAKRABORTY
	WITH MC/2112/2009 in RFA/34/2009	ECI ENGINEERING and CONSTRUCTION CO. LTD., Versus NORTH EAST FRONTIER RAILWAY ORS,	MR.K R SURANA MR.G KHANDELIA	
10	CRP/229/2017 WITH LCR	M/S. MACHINE SALES and SERVICE and ANR. Versus JUGAL KISHORE LOHIA	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MD.ASLAM	MR.S P ROY MS.N RAI MRA K RAI MS.U DEKA
11	CRP/3/2018 WITH LCR	DILIP ROY Versus GANESH KARMAKAR	MR. R J BORDOLOI MS. A MEDHI MR. R ALI MS. G P SHAHI M SHARMA	MR. S CHAKRABARTY
12	I.A.(Civil)/3705/2018 WITH LCR, FIXED in CRP/58/2017 WITH CRP/58/2017	SMTI. PRAMILA BALA DAS and 3 ORS. Versus SMTI. ANJALI DAS and 6 ORS. PRAMILA BALA DAS and 2 ORS. Versus ANJALI DAS and 6 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA	MR G P BHOWMIK MS P CHETIA MRG P BHOWMIK- 1-7 MS.P CHETIA(R- 1-7)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019